

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 30 of 2013

Dated : 6th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NHDC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission
& Anr. ...Respondent (s)

Counsel for the Appellant(s): Ms. Suparna Srivastava

Counsel for Respondent (s):

ORDER

Admit. Issue notice to the Respondents returnable on 13.03.2013. Registry is also directed to serve notice. Dasti service is permitted.

Post the matter on **13.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm